

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2892**  
ANSWERED ON 10.03.2026

**IMPLEMENTATION OF THE SVAMITVA SCHEME**

†2892. SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the status of implementation of the SVAMITVA Scheme in Andhra Pradesh since its inception, including the number of villages covered, drone surveys completed and property cards issued;
- (b) the details of funds requested, allocated and released under the Scheme to Andhra Pradesh during the last five years, year-wise;
- (c) the funds provided to the Survey of India for Large Scale Mapping (LSM) using drones and for establishing Continuous Operating Reference Stations (CORS) in Andhra Pradesh, along with district-wise details of CORS established and outcomes achieved; and
- (d) whether it is a fact that no property cards have been issued in Andhra Pradesh despite completion of drone surveys and if so, the reasons for the delay and the corrective steps being taken, during the last five years?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) Drone flying is completed in all 13,321 notified villages under SVAMITVA Scheme in the State of Andhra Pradesh. The State has prepared 5.3 lakh property cards under SVAMITVA Scheme in 1067 villages.
- (b) In the Financial Year 2021-22, the state of Andhra Pradesh requested Rs 15 lakh for Information, Education, and Communication(IEC) activities and Rs. 11.7 lakhs for establishment of State Programme Management Unit (SPMU) under SVAMITVA scheme. Accordingly, as requested by the State, Rs. 26.7 lakhs (Rs. 15 lakhs + Rs. 11.7 lakhs) were released by the Ministry for IEC and SPMU components, respectively. Thereafter, the State has not requested any funds.
- (c) For Large Scale Mapping under SVAMITVA Scheme, Rs 85.80 lakhs have been provided to Survey of India (Andhra Pradesh and Telangana GDC). As the State has established 70 CORS through its own resources no funds have been provided to Survey of India for establishment of CORS in the State. District-wise details are at Annexure-I.
- d) No property cards have been issued in Andhra Pradesh under SVAMITVA due to changes in property card format.

**Annexure-I**

Annexure referred to in reply to part (c) of the Lok Sabha UnStarred Question No. 2892 answered on 10.03.2026 regarding 'Implementation of the SVAMITVA Scheme'

Sl.No	District	No. of CORS Stations
1	Srikakulam	4
2	Parvathipuram Manyam	3
3	Vizianagaram	1
4	Visakhapatnam	1
5	Anakapalli	2
6	Alluri Sitharama Raju	3
7	Kakinada	3
8	Konaseema	1
9	East Godavari	2
10	Eluru	2
11	West Godavari	1
12	NTR	3
13	Krishna	2
14	Guntur	1
15	Palnadu	1
16	Bapatla	2
17	Prakasam	5
18	SPSR Nellore	5
19	Kurnool	2
20	Nandyal	3
21	YSR Kadapa	3
22	Annamayya	4
23	Chittoor	3
24	Tirupati	3
25	Sri Sathya Sai	5
26	Ananthapuramu	5
	Total	70

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